
Dr. NTR University Of Health Sciences Vs Nagalli Udaya Sree & Anr

Revision Petition No. 818 Of 2022

Court: National Consumer Disputes Redressal Commission

Date of Decision: Sept. 9, 2024

Acts Referred:

Consumer Protection Act, 1986 â€” Section 2(1)(d), 2(1)(e), 2(1)(f), 2(1)(g), 2(1)(o), 11, 12, 21(b)#Consumer Protection Act, 2019 â€” Section 58(1)(b)#Limitation Act, 1963 â€” Section 14

Citation: (2024) 09 NCDRC CK 0058

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.),Presiding Member

Bench: Single Bench

Advocate: Y. Raja Gopala Rao, Dhuli Gopi Krishna, V. Sridhar Reddy

Final Decision: Disposed Of

Judgement